

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMUNICATIONS
(SHRI P.V. RANGAYYA NAIDU):

(a) Average revenue earned per month per telephone in respect of following cities is as under: (As on Aug. '92)

Ahmedabad	Rs.	751.80
Bangaloro	Rs.	1188.30
Bombay	Rs.	1086.36
Calcutta	Rs.	797.54
Delhi	Rs.	978.85
Hyderabad	Rs.	1093.25

(b) Percentage of Electronic Switching System as on 30.6.92 were as below:

Name of the Station	Percentage
Ahmedabad	35.06
Bangalore	40.71
Bombay	58.05
Calcutta	66.46
Delhi	72.98
Hyderabad	53.06

Contract given to Multinational Company for Telecom Services

67. SHRI E. BALANANDAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Department of Telecommunications has given any contract to any Multinational Telecom Company or Indian Company for providing value-added-services in India; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE
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(SHRI P.V. RANGAYYA NAIDU):

(a) Not yet. Sir. However provisionally eight Indian Companies have been selected for operating Cellular Mobile services in four Metro Cities.

(b) Docs not arise.

Delay in Postal Services

68. SHRI RAMJI LAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) Whether it is a fact that postal letters/parcels reach the addresses late after a week or more;

(b) if so, what are the reasons therefor;

(c) whether the Department of Posts have issued any directions to clearly affix Post Office stamp on the letter showing the dates and both the places;

(d) if so, what are the details thereof; and

(e) if not, by when such directions are likely to be issued by Government?

THE DEPUTY MINISTER IN THE
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(a) No Sir, Occasional instances of delay in delivery have, however, been reported.

(b) It is due to operational failures delays in transit caused by the transport services like Airlines/Railways etc. and ambiguities in address, non-use of pincodes, etc.

(c) and (d) The letters are stamped by both the offices, viz: office of posting and office of delivery. There are standing instructions to clearly affix post office stamp. These have been reiterated in 1987 and 1991. All concerned have been instructed for the proper up-keep of the date and delivery stamps and for carrying out daily scrutiny and weekly check of impressions of stamps. New stamps, where needed, are also supplied to the post offices.

(e) Does not arise.

Non-Attendance of Telephone Complaints by MTNL

69. SHRI RAMJI LAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the telephones of the subscribers remain out

of order upto a week or two and complaints are not attended to;

(b) if so, whether Government have taken action against the responsible officials;

(c) if not, the reasons therefor;

(d) 'whether the STD services of various cities in Haryana particularly in Hissar and Kurushetra regions remains out of order; and

(e) if so, what remedial steps have been taken by Government to redress such grievances of the subscribers?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU):

(a) to (c) No, Sir. Complaints are being attended to promptly and telephones reported faulty are mostly cleared by the following day. However sometimes due to major faults it takes longer time to rectify the defects.

The clearance of faults is continuously monitored at all levels on a daily basis. — Suitable remedial action is taken from time to time to see that the faults are attended to promptly and no unavoidable delay takes place. If the delay in fault clearance is attributable to the lapse on the part of any official, action as per rules is taken.

(d) No, Sir. STD services of various cities in Haryana telecom, circle including Hissar and Kurushetra regions are working satisfactorily.

(c) Not applicable in view of (d) above.

German Investment in Telecom Sector

70. SHRI P. UPENDRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the German telecom industry has agreed to invest Rs. 100 to Rs. 150 crores in the telecommunication sector in India;

(b) if so, what conditions the German industry has laid down for such an investment; and

(c) whether Government have agreed to the stipulated conditions?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU):

(a) M/S. Siemens A.G. Germany had submitted a proposal for manufacture of Electronic switching system with a investment of Rs. 43 crores. They have submitted an information memorandum in accordance with the new Industrial policy and the same has been registered. RBI has also approved the proposed foreign investment.

(b) No conditions have been mentioned in this information memorandum.

(c) Does not arise in view of 'b' above.

Private Sector Participation in Telephone Services

71. MISS SAROJ KHAPARDE:
SHRI JAGIR SINGH DARD:
DR. ABRAR AHMED:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to encourage the Private Sector to play a role in providing basic telephone services to the subscribers, specially in the rural areas; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) There is no such proposal, as on date.

(b) Question does not arise.

Ban of New Out of Turn Telephone Connections

72. MISS SAROJ KHAPARDE : Will the Minister COMMUNICATIONS refer to the answer to Unstarred Question 507 given in the Rajya Sabha on 14th July, 1992 and to state :

(a) whether Government have lifted the recently imposed ban on pending new out-of-turn telephone connections;

(b) if so, the details thereof; and